

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.05.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 113 of 2019	Joint Commissioner of Income Tax (OSD). Vs. Reliance Jio Infocomm Ltd. & Ors. <b>With</b>	Sagar Suri	K.R. Sasiprabhu
2.	Comp. App. (AT) No. 114 of 2019	Income Tax Officer, Ward 3(3)-1, Mumbai Vs. Reliance Jio Infratel (P) Ltd. & Ors.	Lakshmi Gurung	K.R. Sasiprabhu
3.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	MrinOal Harsh Vardhan	Dinesh Chandra Agarwal (RP), SS Bhati (CS)
4.	Comp. App. (AT) (Ins) No. 521 of 2019	Sri Lakshmi Hotel Pvt Ltd. Vs. Sriram City Union Finance Ltd.	Swati Vaibhav	
5.	Comp. App. (AT) (Ins) No. 556 of 2019	Vishnu Aggarwal & Anr. Vs. Ashok Kumar Sharma	Arjun Sawhney	Vasu Khera

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
7.	Comp. App. (AT) (Ins) No. 582 of 2019	Mariyammal Spinners Pvt Ltd. Vs. Vinayak Cotton agencies.	Ananda Selvam	
8.	Comp. App. (AT) (Ins) No. 583 of 2019	Umayal Spinners Pvt Ltd. Vs. Vincot Agencies.	G.Ananda Selvam	
9.	Comp. App. (AT) (Ins) No. 584 of 2019	D.R. Balakrishna Raja. Vs. Indian Bank & Anr.	Vikrant Yadav	
10.	Comp. App. (AT) (Ins) No. 585 of 2019	Hindustan Paper Corporation Officers & Supervisor Association & Ors. Vs. Hindustan Paper Corporation Ltd & Ors.	Uddyam Mukherjee	
11.	Comp. App. (AT) (Ins) No. 586 of 2019	Cachar Paper Project Workers's Union (INTUC). Vs. Hindustan Paper Corporation Ltd. & Ors.	Anish Roy	

12.	Comp. App. (AT) (Ins) No. 587 of 2019	Shyam Kumar Garg Vs. Sunrise 14 A/S Denmark & Anr.	Ranjana Roy Gawai	
13.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	
14.	Restoration Application No. 12 of 2019 in Comp. App. (AT) No.97 of 2019	Atin Kumar Kamble & Anr. Vs. Registrar of Companies, Mumbai	Kamlesh Kumar	

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
16.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
17.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R- ARC)
18.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Ors. <b>With</b>	Priyanshu Upadhyay	
19.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Ors.	Priyanshu Upadhyay	
20.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr.	Parag Shah	Visnu Sharma-R1
21.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	
22.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	
23.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	
24.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 346 of 2018 And I.A. No. 739 & 1614 of 2019, I.A. No. 340 & 1645 of 2019	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>2.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>3.</b>	Comp. App. (AT) No. 422 of 2018 & I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	Niraj Kumar	Sanjay Shorey-MCA
<b>4.</b>	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs. <b>With</b>	Tishampati Sen	Sanjay Shorey-MCA Ashish Mukhi
<b>5.</b>	Comp. App. (AT) No. 115 of 2019	Aakanksha Bawa Vs. Union of India, Ministry of Corporate Affairs. <b>With</b>	Sachin Midha	Sanjay Shorey-MCA
<b>6.</b>	Comp. App. (AT) No. 116 of 2019	Asha Kiran Vs. Union of India, Ministry of Corporate Affairs	Sachin Midha	Sanjay Shorey-MCA

**After the above or After the Court II matter, whichever is later**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016 )	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India

2.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
3.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	RajendraSinghvi	Gopinath Menon
4.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	Deepak Khosla	
5.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	

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By Order  
-sd/-

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